

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 237 of 2020

In the matter of:

Channel Foods Pvt. Ltd.

....Appellant

Vs.

A.K. Nowshad

....Respondents

Present

For Appellant: Mr. V. Ramakrishnan, Sr. Advocate along with Mr. A.M. Sridharan, Mr. K.S. Mahadevan, Ms. Swati Bansal & Mr. Ankit Gusain, Advocates.

For Respondents: Mr. Sudhanshu Suman & Mr. Gautam Ramalingam, For Caveator. Mr. Himanshu Suman, Advocate.

ORDER
(Virtual Mode)

23.12.2020: Heard Counsel for Appellants and Respondent. Issue Notice.

Counsel for Respondent waives service of formal notice.

Counsel for Respondent to file 'Reply' within two weeks. Rejoinder, if any, may be filed by one week, thereafter.

List the Appeal '**For Admission (After Notice)**' '**Hearing**' on **22nd January, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Sim/md